

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

In partial modification of earlier order No.- 21180C- 21190C/ F. 9/ Misc./ Admn./ RADC/2023 dated 01.11.2023, it is hereby informed that the contact number of Sh. Mukesh Kumar, JJA/ Nodal Officer for Accessibility Committee, RADC be read as 7988628572 instead of 9911915104.



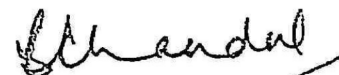
(Anju Bajaj Chandra)
Principal District & Sessions Judge
cum-Spl. Judge, PC Act, CBI,
RADC, New Delhi.

No.- 9155-D - 9161-D
F. 9/ Misc./ Admn./ RADC/2023

Dated 08/11/23

Copy forwarded for information & necessary action :-

1. The Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Ld. Chairperson, Accessibility Committee for Disable Persons, RADC, New Delhi.
3. The Branch Incharge, General Branch/ Judicial Branch, RADC, New Delhi.
4. The Branch Incharge, Caretaking, Branch with the direction to paste a copy of this order on all notice boards of this complex and prepare display boards in this regard.
5. Branch Incharge, Computers, RADC, New Delhi with the direction to upload this order on the website.
6. Concerned Official/ Nodal Officer.
7. PS to the undersigned:-



Principal District & Sessions Judge
cum-Spl. Judge, PC Act, CBI,
RADC, New Delhi.